

should take some time and come up with some recommendations. We must discuss this and we cannot ignore the press.

MR. DEPUTY-SPEAKER : Yesterday, the Minister replied for this matter also. Already he has referred to this matter. Please take your seat.

PROF. SAIFUDDIN SOZ : I must have some reply to this.

MR. DEPUTY-SPEAKER : Already it has been discussed and the Minister told that it had already been referred to the Wage Board. It will be considered. Everybody knows.

SHRI SOMNATH CHATTERJEE (Balpur) : Mr. Deputy-Speaker, Sir, I gave a Notice on Adjournment Motion day-before-yesterday to the Hon. Speaker regarding espionage activity in Tripura.

MR. DEPUTY-SPEAKER : I will go through it, if there is anything. I have not received anything.

SHRI SOMNATH CHATTERJEE : I have been waiting for my turn patiently. I would not just stand up like that. The hon. Speaker said—you will find it from the record of the proceedings—"Give me a notice". I have given a notice of a calling attention regarding the espionage activities that have been carried on in Tripura. It is a very vulnerable border State. You are aware of that. Anti-social and secessionist activities are being carried on there; espionage activities are being carried on there. Everybody knows that. There is an organization called Manipur People's Liberation Army which is a banned organization. It has come out in the newspapers without any contradiction. There is a letter from the General Secretary, Tripura Youth Congress President. ... (Interruptions).

MR. DEPUTY-SPEAKER : What do you want actually, tell me briefly. I do not want any statement... You cannot make a lengthy speech like this. You cannot go on saying all this.

(Interruptions).

SHRI BASUDEB ACHARIA : You allowed that Member... (Interruptions). They

were allowed to say whatever they wanted. Kindly allow us also. This is a very serious matter... (Interruptions).

SHRI SOMNATH CHATTERJEE : What will happen to my calling attention?

MR. DEPUTY-SPEAKER : I will see to it.

SHRI SURESH KURUP (Kottayam) : Sir—(Interruptions).

MR. DEPUTY-SPEAKER : You give me in writing.

SHRI SAIFUDDIN CHOWDHARY (Katwa) : You allowed Shri Manoranjan Halder.

MR. DEPUTY-SPEAKER : I have already listened to so many Members. I cannot allow all the five hundred Members like this . . . (Interruptions)

SHRI SAIFUDDIN CHOWDHARY : I would like to make one sincere appeal. You see that they stop their infighting and we are freed from the blame that we have beaten them. Unnecessarily, we have been maligned. . . . (Interruptions).

MR. DEPUTY-SPEAKER : Now, Papers to be Laid on the Table.

12.18 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report of and Review on Pharmacy Council of India, New Delhi for 1984.85, Central Council, Council for Research in Unani Medicine, New Delhi for 1984.85, and statements re delay in laying not laying papers

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi,

for the year 1984-85 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pharmacy Council of India, New Delhi, for the year 1984-85.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT—2351/86]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Unani Medicine, New Delhi, for the year 1984-85 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Unani Medicine, New Delhi for the year 1984-85.

- (4) A statement (Hindi and English versions) showing reasons for

delay in laying the papers mentioned at (3) above.

[Placed in Library See No. LT 2352/86]

- (5) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 1984-85 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-2353/86]

Statements showing action taken by Government on various assurances, promises etc. given by Ministers during various Sessions of Lok Sabha

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GULAM NABI AZAD) : I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha :—

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|---|--------------------|
| (1) Statement No. XIV—Fourteenth Session, 1984 |) |
| [Placed in Library. See No. LT 2354/16] |) Seventh Lok |
| (2) Statement No. X—Fifteenth Session, 1984. |) |
| [Placed in Library. See No. LT 2355/86] |) Sabha |
| (3) Statement No. VII—First Session, 1985. |) |
| [Placed in Library. See No. LT 2356/86] |) |
| (4) Statement No. VII—Second Session, 1985. |) |
| [Placed in Library. See No. LT 2357/86] |) Eighth Lok Sabha |
| (5) Statement No. IV—Third Session, 1985. [Placed |) |
| in Library. See No. LT 2358/86] |) |
| (6) Statement No. III—Fourth Session, 1985. [Placed |) |
| in Library. See No. LT 2359/86] |) |

Notifications under Air Corporations Act and a Statement, correcting reply to SI. No. SI. re inquiry into the crash of Air India's Jumbo Jet Kan'ahka'

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 45 of the Air Corporations Act, 1953 :—

- (i) The Air-India Employees' Service (Amendment) Regulations, 1985 published in Notification No. HQ/66-12

[Shri Jagdish Tytler]

in Gazette of India dated the 14th December, 1985 together with an explanatory note.

(ii) The Air-India Employees' (Miscellaneous Loans) Amendment Regulations, 1985 published in Notification No. HQ/58-19 in Gazette of India dated the 9th November, 1985 together with an explanatory note. [Placed in Library. See No LT-2360/86].

(2) A statement (Hindi and English versions) correcting the reply given on 27 February, 1986 to Starred Question No. 81 by Sarvashri D.N. Reddy and R.M. Bhoje regarding Inquiry into the crash of Air India's Jumbo Jet 'KANISHKA'.

Statement

Reply to part (b) of the Starred question No. 81 answered in the Lok Sabha on 27th February, 1986 may be substituted as follows :—

- | | |
|--|---|
| (i) Expenditure incurred by Air India | Rs. 2,73,78,066/ |
| (ii) Expenditure incurred by Government | NIL |
| (iii) Expenditure incurred by other countries. | —Neither Govt. of India nor Air-India have received any bills in this regard. |

No decision has been taken by Government on the particular Aircraft as a replacement for Kanishka.

2. The delay in conveying this correction is due to the time taken in Hindi translation and intervening holidays and is regretted.

Review on and Annual Report of Educational Consultants India Ltd. New Delhi for 1984-85, Annual Accounts etc. of Banaras Hindu University for 1984-85, Jawaharlal Nehru University, New Delhi, for 1984-85 etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): On behalf of Shrimati Sushila Rohtagi, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
 - (i) Review by the Government on the working of the Educational Consultants India Limited, New Delhi, for the year 1984-85.
 - (ii) Annual Report of the Educational Consultants India Limited, New Delhi, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT—2362/86]
- (3) A copy of the Annual Accounts (Hindi and English versions) of the Banaras Hindu University for the year 1984-85 together with Audit Report thereon.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT 2363/86]
- (5) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 1984-85 together with Audit Report thereon.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT 2364/86].
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training, (Eastern Region) Calcutta, for the year 1984-85 along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Practical Training (Eastern Region) Calcutta, for the year 1984-85.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT 2365/86].
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Calcutta, for the year 1884-85 along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Museum, Calcutta, for the year 1984-85.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library. See No. LT-2366/86].
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 1984-85 along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the School of Planning and Architecture, New Delhi for the year 1984-85.
- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library. See No. LT-2367/86].
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Victoria Memorial Hall, Calcutta, for the year 1984-85 along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Victoria Memorial Hall, Calcutta, for the year 1984-85.
- (14) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above. [Placed in Library. See No. LT 2368/86]
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad for the year 1984-85 along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Salar Jung Museum, Hyderabad, for the year 1984-85.
- (16) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above. [Placed in Library. See No. LT-2369/86]
- (17) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 1984-85 together with Audit Report thereon.
- (18) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above. [Placed in Library. See No. LT 2370/86].

Annual Report and Annual Accounts of and Review on National Board of examination, New Delhi for 1984.85 and a statement *re* delay in laying Annual Report etc. of Indian Council of Medical Research, New Delhi for 1984.85

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 1984-85.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 1984-85 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Board of Examinations, New Delhi, for the year 1984-85.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Annual Accounts and the Audit Report of the National Board of Examinations, New Delhi, for the year 1984-85. [Placed in Library. See No. LT-2371/86].

(2) A statement (Hindi and English versions) showing reasons for delay in laying the *Annual Report and Audited Accounts of the Indian Council of Medical Research, New Delhi, for the year 1984-85. [Placed in Library. See No. LT 2372/86]

*The Annual Report and Audited Accounts were laid on the Table on 6th March 1986.

12,20 hrs.

ESTIMATES COMMITTEE

[English]

Statement Showing action taken by Government on recommendation contained in Chapter I and V of First Report of Ministry of Railways

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : I beg to lay on the table a statement (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of first Report (Eighth Lok Sabha) on the Ministry of Railways—Transportation of Perishable Commodities by Railways.

PUBLIC ACCOUNTS COMMITTEE

[English]

Thirty-third and Thirty-fifth Reports

SHRI F. AYYAPU REDDY (Kurnool) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee—

(1) Thirty-Third Report on Action Taken by Government on the recommendations contained in their 174th Report on Irregular Allowance of Contribution to Scientific Research.

(2) Thirty-Fifth Report on Action Taken by Government on the recommendations contained in their 167th Report on Utilization of Locomotives.
